


SUPREME COURT OF INDIA

NOTICE

IN SUPERSESSION OF EARLIER NOTICE, TAKE NOTICE THAT FRIDAY THE 15TH JUNE, 2018 (I.E. TOMORROW) WILL BE THE COURT WORKING DAY. ADVOCATE-ON-RECORD EXAMINATION WILL ALSO BE HELD TOMORROW (I.E. 15TH JUNE, 2018) AS PER THE SCHEDULE.

DATED THIS THE 14TH DAY OF JUNE, 2018.


14.06.2018
(Kapil Mehta)
Registrar (J-II)

Copy to :-

- (1) The Secretary, Supreme Court Bar Association with five spare copies of the Circular with a request that the Circular may be displayed on the Notice Board of the Bar Association for the information of the Members of the Bar.
- (2) The Secretary, Advocates-on-Record Association with five spare copies of the Circular with a request that the Circular may be displayed on the Notice Board of the Association for the information of the Members of the Association.
- (3) All the Notice Boards
- (4) All concerned.